

S. H. Khan
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CUTTACK, TUESDAY, AUGUST 25, 1942.

HOME DEPARTMENT.

SPECIAL SECTION.

NOTIFICATION.

The 25th August 1942.

No. 2748-C.—In exercise of the power conferred by section 2 of the Penalties (Enhancement) Ordinance, 1942 (Ordinance No. III of 1942), the Governor of Orissa is pleased to declare that sections 3 to 7 of the said Ordinance shall have effect from the date of this notification throughout the Province of Orissa.

By order of the Governor,
J. BOWSTEAD,
Chief Secretary to Government.